

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.648/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	Harsh Vardhan Kajaria & Ors.-Vs- P.K.Regency Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalya Dasgupta
2. Shaunak Mitter
3. Debjani Chatterjee
4. Aryaa Chatterjee

1. Mr D. N. Sharma
2. Mr T. Khaitan

for
petitioner 09/1/2018

Adv for
Respondent
nos. 1 to 7,
11, 16, 18 to 27
9/1

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 7, 11, 16 and 18 to 27 is present.

Ld. Counsel for the respondents sought leave of the Court for filing reply to main C.P. Prayer is allowed. Reply may be filed within 4 weeks with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed with a copy in advance to the opposite parties.

List it on 08/03/2018. Till then interim order is extended.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)